

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 422
CP(CAA) /63/ND/2022

IN THE MATTER OF:

Jasch Industries Limited

...

Applicant

And

Jasch Gauging Technologies Limited

Order under Section 230-232 of Companies Act, 2013.

Order delivered on 28.07.2022

Coram:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mr. Manish Gupta, CS

For the RD : Ms. Shankari Mishra, Adv.

For the OL : Ms. Hemlata Rawat, Adv.

ORDER

Learned Counsel for the RD appears and has stated that query letter is yet to be answered. Learned Counsel for the petitioner sought adjournment.

Let the matter be fixed for 14.09.2022.

Sd -

(RAMALINGAM SUDHAKAR)
PRESIDENT

- Sd -

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)